ENGGAGEMENT OF CONSULTANTS (PERSONAL ASSISTANT) ON CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS

The National Human Rights Commission proposes to draw a panel of retired persons suitable for engagement as Consultants (Personal Assistant) on contract basis, temporarily. The engagement is not on regular basis, but shall be for short durations on need basis. The candidates will have no right to claim for continuation or for regular employment in the Commission. Details of eligibility criteria, remuneration and terms and conditions of the engagement are given hereunder:

<table>
<thead>
<tr>
<th>Eligibility criteria</th>
<th>Retired PS/PA from Ministries/Departments of the Central Government/State Government/Supreme Court/ High Courts/ District Courts /Public Sector Undertakings/ Autonomous bodies, Army, Navy, Air Force, CAPF (Central Armed Police Force).</th>
</tr>
</thead>
<tbody>
<tr>
<td>Age</td>
<td>Not more than 62 years of age</td>
</tr>
<tr>
<td>Remuneration</td>
<td>Lump sum consolidated amount on the basis of last pay drawn (-) pension + DA on the date of engagement.</td>
</tr>
<tr>
<td>Essential</td>
<td>The candidates should be able to take dictation in English at a speed of 80/100 words per minutes.</td>
</tr>
<tr>
<td>Tenure</td>
<td>This contractual appointment is need based and for a limited period. The initial engagement would be for a period of 6 months which can be extended/curtailed subject to satisfactory performance of the individual and requirement of the Commission.</td>
</tr>
<tr>
<td>General conditions</td>
<td>The assignment is on full time basis and selected candidates will be required to attend the office on all the working days or on holidays, if required, on account of exigencies of work, for which no additional remuneration will be paid. Office working hours 9.30 a.m to 6.00 p.m. (Lunch 1.30 to 2.00 p.m)</td>
</tr>
<tr>
<td>Selection</td>
<td>The appointment will be made on the recommendations of a Selection Committee constituted for this purpose. The eligible candidates will be called for a stenography test and considered for engagement on the basis of recommendations of the Committee</td>
</tr>
</tbody>
</table>

2. Interested candidates fulfilling the eligibility criteria may send their Bio-Data in the enclosed proforma at Annexure-I by post or by hand to the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, ‘C’ Block, GPO Complex, INA, New Delhi – 110023 on or before 06.00 pm of 11th February, 2020. The list of short listed candidate and date of interview/stenography test will be uploaded on website within ten days. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

3. Attested copies of (i) Identity Card (PAN Card/Aadhaar Card/Election ID Card/ DL/Pension Card etc.), (ii) Educational qualifications (iii) PPO/LPC etc. shall also be submitted along with the application.

4. Application not in the prescribed performa shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.

5. No TA/DA shall be paid for attending the Walk-in-interview.

(Sanjay Kumar)
Under Secretary (Estt)
011-24663279
nhrcمست@nic.in

Encl: Annexure-I
APPLICATION FOR THE ENGAGEMENT AS CONSULTANTS (PERSONAL ASSISTANT) ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION ON TEMPORARY BASIS

Name

Date of Birth

Present Address

Telephone No.

Mobile No.

e-mail ID

Educational Qualifications:

Date of entry into Govt. Service end brief service/experience

Date of retirement with name of organization, details of post, last pay drawn etc.

Working experience

Date (Signature with name)